

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**

HCM.II/175/2015/COMP/5803

Dated, Shillong 11<sup>th</sup> Sep, 2019

**CORRIGENDUM**

In inviting reference to the tender No. HCM II/175/2015/5702 dated 03.09.2019 the following modifications are made in respect of Document Control Sheet and Time Schedule in the tender document.

**DOCUMENT CONTROL SHEET:**

Pre-bid Meeting	-
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**IS REVISED AS**

Pre-bid Meeting	16.09.2019 @ 1130 hrs in the Office Chamber of the Registrar General, High Court of Meghalaya
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*Serial No. 6 in the Tender Document*

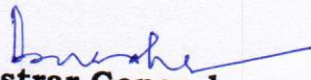
**TIME SCHEDULE:**

Sl. No.	Annexure	Date	Time
2	Pre-bid Meeting	-	-

**IS REVISED AS**

Sl. No.	Annexure	Date	Time
2	Pre-bid Meeting	16.09.2019	1130 hrs

**\*\* All other Terms & Conditions of the above referred Tender shall remain unchanged.**

  
**Registrar General**  
**High Court of Meghalaya**